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## II. Amendment to the Orissa Motor Vehicles Rules, 1940

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M B RANA) Sir, I beg to lay on the Table -

I A copy of the Government Orissa Notification SRO No 370/73, dated the 27th March, 1973, publishing an amendment to the Orissa Highway Rules, 1967, under sub-sec tion (2) of section 11 of the Orissa Ex press Highway Act, 1964, read sub-clause (iv) of clause (c) of the dated the 3rd Proclamation March. 1973, issued by the President in rela tion to the State of Orissa. with a statement (in English and Hindi) giving reasons for not laying taneously Hindi version of the notific i-[Placed in Library See No LT-5393/731

II A copy (in English and Hindi) of the Government of Orissa. Notification SRO No 483/73, dated the May, 1973, publishing an amendment to the Orissa Motor Vehicles under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, read vith sub-clause (iv) of clause (c) of the proclamation dated the 3rd March 1973 issued by the President in relation to the State of Orissa [Placed in Library See No LT-5388/73]

## The Inter-Zonal Wheat and Wheat Products (Movement Control) Second Amendment Order, 1973

THE MINISTFR OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodi ties Act, 1955, a copy (in English Hindi) of the Ministry of Agriculture (Department of Food) Notification GSR No 353(IE), dated the 19th July, 1973, publishing the Inter-Zonal Wheat Pro-(Movement Control) Second ducts 1973 [Placed Amendment Order, See No LT-5336/731 Library

## Notifications under the Wild Life (Procurement) Act, 1972

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THE MINISTER OF STATE THE MINISTRY OF AGRICULTURE (PROF SHER SINGH) Sir. I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture), under sub-section (2) of section 3 of the Wild Life (Protection) Act. 1972 -

- (1) Notification GSR No. 270(E). dated the 15th May, 1973, publishing the Wild Life (Stock Declaration) Rules, 1973
- (II) Notification GSR No 271(E). dited the 15th May, 1973, publishing the Wild Life (Transactions and Taxideimy) Rules, 1973,
- (III) Notification GSR No 273(E). dated the 15th May, 1973, publishing the Wild Life (Stock Declaration) Rules, 1973
- (iv) Notification GSR No 274(E), dated the 15th May, 1973, publishing the Wild Life (Transactions and dermy) Rules, 1973
- (v) Notification GSR No 294(E). dated the 1st June, 1973, publishing the Wild Life (Stock Declaration) 1973
- (vi) Notification GSR No 295(E), dated the 1st June 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973
- (vii) Notification GSR No 297(E), dated the 1st June 1973 publishing the Wild Life (Stock Declaration) 1973
- (viii) Notification GSR No 298(E), dated the 1st June, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973
- (ix) Notification GSR No 300(E), dated the 1st June 1973, publishing the Wild Life (Stock Declaration) Rules. 1973